

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical hearing)

ITEM No.19
IA Nos.99/2021, 757/2023,
03, 149, 369, 370 & 389/2024 in
C.P. (IB) No.148/BB/2017

IN THE MATTER OF:

M/s. Concentrix Daksh Services India Pvt. Ltd. ... Petitioner
Vs.
M/s. Le Ecosystem Technology India Pvt. Ltd. ... Respondent

Order under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on: 28.06.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Shri Samjyor Lepacha
For the R-2 in IA 99/2021 : Shri S. Narendra Kumar

ORDER

1. Heard the Ld. Counsels for the parties.
2. List the matter on **06.08.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-
K. BISWAL
MEMBER (JUDICIAL)

Puja